

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-06-2024 AT 10:30 AM**

CP (IB) No. 267/121/HDB/2023

AND

IA (IBC) 1250/2024 in CP (IB) No. 267/121/HDB/2023

u/s. 121 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mr. Alapati Srinivasa Prasad in the matter of
M/s. Aster Pvt Ltd.

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1250/2024

Learned Counsel Mr Maharshi Viswaraj, for applicant present through Video Conference.

Mr Rajesh Chillale, Bankruptcy Trustee present through Video Conference.

This being an application to receive the Preliminary Report and report for Administration of Estate of Bankrupt. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)